

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH
COURT-VI

Item No. 614
IB-2081(ND)/2019

IN THE MATTER OF:
Modern Credit Pvt. Ltd.

...PETITIONER

Vs.

M/s. Tybros (INDIA) Tours Pvt. Ltd.

...RESPONDENT

Section
U/s 7 of IBC, 2016

Order delivered on 06.02.2024
(Hearing through VC & Physical Mode)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

:Adv Rakesh Kumar, Adv Preeti Kashyap, Adv Ankit Sharma, Adv Varun Pandit , Adv Yash Dhawan
:Adv Abhas Mishra and Adv. Neha Singhal

For the EPFO

For ex- Director and Statutory Auditors
For the Applicant(IIFL)

:Mr. Rishabh Jain, Advocate
:Sr Counsel G P Madaan, Adv Nishant Awana, Adv Rini Badonai, Adv Nitya Sharma.

For the Respondent/Corporate Debtor

:Mr. Amrendra Kumar Singh, Adv for the Respondent No. 1/SBI in IA No. 5389/2021.

ORDER

IA/4318/2020, IA/3643/2021, IA/3898/2021, IA/4642/2021,
IA/5389/2021, IA/5074/2022, IA/1847/2023

With the consent of the parties, list the matter before the Regular Bench on **20.02.2024** alongwith these IAs.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)